

Format for quarterly compilation of data:

CASES INSTITUTED AND DISPOSED IN THE III QUARTER OF THE YEAR 2020

HIGH COURT OF SIKKIM

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	Crl.	(Civ.+Crl.)	Civil	Crl.	(Civ.+Crl.)	Civil	Crl.	(Civ.+Crl.)	Civil	Crl.	(Civ.+Crl.)
High Court of Sikkim	III	182	49	231	24	07	31	10	10	20	196	46	242

ANNEXURE-II


STRENGTH OF JUDGES

Total Sanctioned Strength (II Qtr.)	Total Working Strength (II Qtr.)	Vacancy
03	03	00



Prepared by:

 Darshana Gurung
 ASSISTANT REGISTRAR (J)
 HIGH COURT OF SIKKIM

Verified by:

 20/10/2020
 DEPUTY REGISTRAR (Judl.)
 High Court of Sikkim
 Gangtok